

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 09th day of August, 2018.

**CIVIL MISC. CONTEMPT PETITION NO. 330/00058 OF 2016
IN
ORIGINAL APPLICATION NO. 726 of 2011**

Present:

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).**

1. Sapan Kumar son of Shri Rajpal Resident of Nanda Nagar, Gorakhpur.
2. Rudal son of Sri Rampati, Resident of Village Nera, Post Office, Kuraghat, Gorakhpur.
3. Amar Jeet son of Shri Bhikari, Resident of Village and Post Kushuni Tola Matherawas District Gorakhpur.
4. Satish Kumar Nishad, son of Shri Rudal Prasad, Resident of Village Nera Post Office Kuraghat, Gorakhpur.

.....Applicants.

By Advocate: Shri Rajesh Kumar

VERSUS

Shri Arun Singh, Account Officer, CAO North Central Railway, Allahabad. Senior Divisional Finance Manager, Allahabad Division, Nuroola Road, Allahabad.

.....Respondent

By Advocate : Shri Sanjay Kumar Ray

**ORDER
BY HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)**

List revised. None for the applicant. Shri Sanjay Kumar Ray, learned counsel for the respondent.

2. Learned counsel for the respondent submitted that order dated 27.3.2017 of this Tribunal has been complied with and he has filed compliance affidavit. It is seen that vide order dated 26.3.2018, the competent authority has disposed of the representation dated 11.11.2016 of the applicant and said order is reasoned and speaking.
4. In view of the above, we are of the view that order of the Tribunal dated 27.3.2017 has been complied with by the respondents.
5. Accordingly, CCP is dismissed. Notice discharged.

(Rakesh Sagar Jain)

Member (J)

Manish/-

(Gokul Chandra Pati)

Member (A)